SHRI ABID ALI: Madam, I may explain that in the case of H.M.S. out of 574 unions which they claim, a good number—129 are unregistered; in the case of A.I.T.U.C. out of 784, 234 are unregistered unions; and in the case of United Trade Union Congress out of 485, 234 have been found unregistered and some are not even traceable.

ORAL ANSWERS TO QUESTIONS

(The Question Hour was dispensed with by the Chairman for this day.)

WRITTEN ANSWERS TO QUES-TIONS

PUNISHMENT FOR *Begar* AND OTHER FORMS OF FORCED LABOUR

*320. SHRI S. N. DWIVEDY: Will the Minister for LABOUR be pleased to state what steps Government have taken for prescribing punishment for *begar* and other forms of forced labour as required under clause (i) of article 23 of the Constitution of India?

THE DEPUTY MINISTER FOR LABOUR (SHRI ABID ALI): Exaction of forced labour in contravention of article 23(1) of the Constitution is punishable under section 374, I.P.C.

TRAINING OF SEAMEN FOR MERCHANTNAVY

*3?1. DR. P. V. KANE: Will the Minister for TRANSPORT be pleased to state:

(a) what amount was spent on the 'Dufferin' and other institutions which imparted training to the personnel for the merchant navy, during the years 1950-51, 1951-52 and 1952-53; and what was the number of trainees who passed out from those institutions in the above three years; and

(b) whether there are any marine training schools on the western coast of India where admission is restricted to particular communities and if so, whether th_e Central Government gives any sort of help to such schools?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN) : (a) A statement giving the required information is laid on the Table of the House. [See Appendix VII, Annexure No. 161.]

(b) There is a private Nautical and Industrial institution known as the "Marine College and Seamen's Orphanage" at Novah Island on the West Coast of India to which admission is restricted to (i) sons and orphans of Indian seamen, and (ii) boys from the villages of Novah. No help, financial or otherwise, is given to this institution by the Central Government.

RAILWAY CENTENARY CELEBRATIONS

*322. SHRI M. VALIULLA: Will the Minister for RAILWAYS be pleased to state:

(a) whether Railway Centenary celebrations took place at Bombay and other places apart from Delhi; and

(b) if so; what was the amount of expenditure incurred at each of these places?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) Yes.

(b) A statement is laid on the Table of the House. [See Appendix VII, Annexure No. 162.]

PROCUREMENT AND DISTRIBUTION OF RICE AND PADDY

◆323. SHRI M. VALIULLA: Will the Minister for FOOD AND AGRICULTURE be pleased to state:

(a) the total quantity of rice . or paddy procured from the 1st December 1953 up to date;

(b) the quantity of rice which is to b_e procured till the end of June 1954; and